

Composition of the Advisory Council of National Mission

Chairperson

Union Minister of Law and Justice

Members

- i. Minister of State in the Ministry of Home Affairs;
- ii. Chairperson of the Department-related Parliamentary Standing Committee on Personnel, Public Grievance, Law and Justice
- iii. Minister of Law & Courts, Andhra Pradesh;
- iv. Minister of Law , Justice & Parliamentary Affairs, Jammu & Kashmir;
- v. Attorney General of India;
- vi. Chairperson, Law Commission of India;
- vii. Secretary, Department of Legal Affairs;
- viii. Secretary, Legislative Department;
- ix. Solicitor General of India;
- x. Dr. N.R. Madhv Menon, Jurist;
- xi. Secretary- General, Supreme Court of India;
- xii. Director, National Judicial Academy;
- xiii. Chairman, Bar Council of India;

Convenor

- xiv. Secretary, Department of Justice